

(iij Notification G.S.R. No. 427(E), dated the 26th July, 1975, publishing the Companies (Declaration of Dividend out of Reserves) Rules, 1975.

II. Statements (in English and Hindi) giving reasons for not laying simultaneously the Hindi versions of the Notifications mentioned at I (i) and (ii) above.

[Placed in Library. *See* No. LT-9924/75 for I and II]

**Kerosene (Restriction on use)  
Amendment Order, 1975**

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHT): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, jopy (in English and Hindi) of the Ministry of Petroleum and Chemicals Notification G. S. R. No. 958, dated the 2nd j August, 1975. publishing the Kerosene (Restriction on Use) Amendment Order, j 1975. | Placed in Library. *See* No. LT-9922/75H

**Ministry of Communications (P & T  
Board) Notification**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA): Sir, I beg to lay on the Table, under sub-section (4) of Section 10 of the Indian Wireless Telegraphy Act, 1933, a copy (in English and Hindi) of the Ministry of Communications (P & T Board) Notification S. O. No. 344 (E), dated the 10th July, 1975. | Placed in Library. *See* No. LT-9925/75]

**MOTION FOR ELECTION TO  
GENE-RAL COUNCIL OF  
SOCIETY OF INDIAN SCHOOL OF  
MINES, DHANBAD**

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): Sir, I beg to move the following Motion :

"That in pursuance of the provisions contained in clauses (ii) to (iv) of rule

4 read with clause (iii) of rule 15 of the Rules and Regulations of the Society of the Indian School of Mines, Dhan-bad, this House do proceed to elect in such manner as the Chairman may direct, one member from among the members of the House to be a member of the General Council of the Society of the Indian School of Mines, Dhan-bad, in the vacancy caused by the expiry of the term of Shri Dharam Chand Jain." 73—

*The question was put and the motion was adopted.*

**DISCUSSION ON THE ANNUAL RE-  
PORT OF THE UNIVERSITY GRANTS  
COMMISSION FOR THE YEAR  
1972-**

73—Contd.

MR. CHAIRMAN : Now the Minister may reply.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : Sir, I would, first of all, like to express to you my very deep sense of gratitude for having permitted a comprehensive discussion on a matter which is of great importance to the future of the country, namely, the question of higher education, with which the University Grants Commission is concerned. I am extremely grateful. Sir, to my hon. friends in this House for the interest that they have taken and for the illuminating debate that took place yesterday. It may be a little presumptuous on my part to say so, but I would like to compliment the hon. Members for the very high standard of their contribution and I have no doubt that my Ministry as well as the University Grants Commission will benefit greatly by the suggestions that have been made by hon. Members from both sides of the House. Sir, it would be invidious on my part merely to take names. But I do not remember that so many speeches of such a high calibre have been made on any one day in this august House as were made yesterday. Therefore, I would commit the